

Provision of Post-Mortem Facilities in AIIMS

7037. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the All India Institute of Medical Sciences, New Delhi which had earlier volunteered in 1978 to conduct post-mortem examination has since decided to conduct autopsy only on selective cases and has asked Delhi Administration to take care of post-mortem cases from South Delhi ;

(b) whether Delhi Administration has approached her Ministry for an alternative so that the South Delhi cases do not go all the way to the Subzi Mandi mortuary ?

(c) if so, whether there is any proposal to ask the All India Institute of Medical Sciences to continue performing the responsibility by fully augmenting its resources by providing a separate building, more staff etc. ; and

(d) if not, how Government propose to ensure the convenience of the people of South Delhi ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (d). Keeping in view the fact that the total number of post-mortem cases coming to All India Institute of Medical Sciences in a year has gone up from the originally envisaged 500 to more than 1700, the All India Institute of Medical Sciences has requested the Delhi Administration to provide post-mortem facilities in Safdarjung Hospital or in any other hospital in South Delhi to reduce the workload on A.I.I.M.S. The Ministry of Health and Family Welfare is exploring the possibility of starting post-mortem work at the Safdarjung Hospital in order to reduce the load on A.I.I.M.S.

A.I.I.M.S. has been asked to continue to conduct post-mortems on all cases referred to them till the facilities are established at Safdarjung Hospital and a rational division of cases between the two institutions is worked out.

Working of Mini Computer

7038. DR. G. VIJAYA RAMA RAO : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that installation of mini computer at 16 terminals has not helped to make available latest data on railways and if so, corrective steps proposed to remedy the situation ; and

(b) whether the data for any month is available by 20th of the following month with the help of the computers ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No, Sir. A mini computer with 16 terminals has been installed in the Department of Railways in October, 1985 for storage and easy retrieval of basic statistical data on the working of railways. The computer serves the purpose of a management information tool for on-line retrieval of information as and when required. Basic Compilation of statistics is not done by this computer and is handled in the field units.

(b) Monthly statistical reports for management information are first collected and compiled by the respective Zonal Railways and field units. These compiled statistics are sent to the Railway Board by 20th of the following month and thereafter these statistics are entered in the computer.

Operational losses of Delhi Transport Corporation

7039. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of TRANSPORT be pleased to state the average annual loss suffered by Delhi Transport Corporation on account of running empty buses from the sheds to the places from where the service starts, leakage of revenue due to non-purchase of tickets by the commuters and on concessional passes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : No estimate of loss suffered on account of buses running empty from depot to starting points, and back to the depot, is maintained as such movements are considered part of the inevitable operational requirements of DTC. Instructions have, however, been issued to pick up passengers on these runs also.

The extent of leakage of revenue through non-issue of tickets has not been determined.

It is estimated that on various types of passes issued during the year 1985-86, the

extent of concession given by the DTC was about Rs. 10.12 crores. [English]

[Translation]

Bridge over River Poon Poon on National Highway No. 30 in Bihar

7040. SHRI KALI PRASAD PANDEY : Will the Minister of TRANSPORT be pleased to state :

(a) whether his Ministry had directed the Works Commissioner of Bihar State Public Works Department in November, 1980 that the bridge over Poon Poon river on National Highway No. 30 be got constructed without any alternation in the original layout approved in 1966 ;

(b) whether after the above direction, the initially accepted tender of Rs. 20 lakhs was later on rejected and a new tender of Rs. 54 lakhs was accepted and only two columns of the proposed bridge across the Poon Poon river were constructed as a result of which the people of this area are facing difficulties as before ; and

(c) whether Government have taken or propose to take any concrete steps to complete the construction work of this bridge soon, after conducting an enquiry, if any, into this matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir. The alignment for approaches to the bridge was to follow that approved in 1966.

(b) The offers received during the initial tender call were kept in abeyance till the finalization of the alignment of road between Patna and Mokameh. Subsequently after finalization of the said alignment of the road, fresh tenders were invited and a revised estimate based on the tender was sanctioned for Rs. 53.50 lakhs. The work was taken up thereafter. When part work on the bridge i.e. construction of two pier foundations and one abutment were nearly completed, the contractor abandoned the work and the work is at stand still. The existing bridge has been repaired to maintain the traffic.

(c) Steps to complete the balance work have been initiated. There is no question of conducting an enquiry into this matter.

Free All Route Travel Passes to Freedom Fighters in DTC Buses

7041. SHRIMATI GEETA MUKHERJEE : Will the Minister of TRANSPORT be pleased to state :

(a) whether Freedom Fighters in Delhi have been issued free all-route travel passes by the Delhi Transport Corporation ;

(b) if so, whether these passes are valid in the ordinary D.T.C. operated buses only ; and

(c) if so, whether Government propose to make these passes valid for Deluxe, Point to Point, Railway specials and night buses also ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) Yes, Sir.

(c) No such proposal is under consideration of the Delhi Transport Corporation.

Amalgamation of Air-India, Indian Airlines and Vayudoot

7042. SHRIMATI GEETA MUKHERJEE : Will the Minister of TRANSPORT be pleased to state :

(a) whether any proposal to amalgamate Air India, Indian Airlines and Vayudoot is under considerations ;

(b) if so, the details of the proposal ;

(c) the benefits expected on the basis of new proposals ; and

(d) the manner in which service conditions of the personnel in these airlines will be affected ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) to (d). A suggestion for amalgamation of Air India with Indian Airlines is under preliminary examination. No concrete view has been taken.